

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST**  
**Central Zonal Bench**  
Suchna Bhawan, III<sup>rd</sup> Floor, Arera Hills

**Date: 19<sup>th</sup> December, 2014**  
**TIME: 10.30 hrs. to 13.15 hrs.**  
**14.00 hrs. to 16.00 hrs.**

**HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER**  
**HON'BLE MR. P.S. RAO EXPERT MEMBER**

<b>S. No</b>	<b>Case No</b>	<b>Parties</b>	<b>Counsel for parties</b>	<b>Remarks</b>
<b>FOR HEARING</b>				
1.	Original Application No. 160/2014 (CZ)	Jagmohan Patidar Vs. Volkswagen Group India Pvt. Ltd. & 6 Ors.	Mr. Ravi kant Patidar Adv. Mr. Qasim Ali, Mr. Rohit Sharma Adv. for R-1&2 Mr. M. Bhatnagar Adv. Mr. sandeep Guru Adv.	
2.	Original Application No. 158/2014 (M.A.No.287/14)	Prateek Singh Vs. Secretary, Govt. of MP, Mining Department & 8 Ors.	Mr. S.A. Sadhwani Adv. for Applicant Ms. Parul Bhadoria for MPPCB	
3.	Original Application No. 159/2013	Rashid Noor Khan Vs. State of M.P. & 8 Ors.	Mr. Sambhav Sogani Mr. L.B. Shashtri Adv. For R-7 Mr. Deepesh Joshi Adv. Mr. Rohit Sharma Adv. for R-8 & 9	
4.	Original Application No. 163/2014 (M.A. No.430/14)	Shiva Corporation India Ltd. Vs. State of M.P. & 2 Ors.	Mr. Shreyas Dharmadhikari. Adv. Mr. Sachin K. Verma, Adv for R-2 Mr. Deepesh Joshi Adv. For R-3 Mr. Kamlesh mandloi Adv.	
5.	Original Application No. 125/2013 (M.A.No677/14) (M.A.No704, 706,707,708, 709,710/14)	Villagers of Village Patanwati 8 Ors. Vs. State of Rajasthan & 4 Ors.	Mr. Suresh Chand Sharma Mr. Vishal Bhatnagar Adv. Mr. Sandeep Singh, Adv. Mr. Sachin K. Verma, Adv. Ms. Sadhana Pathak Adv. Mr. Arvind Soni Adv. Mr. Vikram Singh Shekhawat	
6.	Original Application No.91/2014	M/S Surya Minetech Pvt. Ltd. Vs. Rajasthan State Pollution Control Board.	Mr. S. K. Shukal Adv.	
7.	Original Application No.94/2014	M/S NECC Grit Udhyog Vs. Rajasthan State Pollution Control Board.	Mr. S. K. Shukal Adv.	
8.	Original Application No. 55/2014	M/S Shiv Ganga Associates. Vs. Rajasthan PCB		

9.	Original Application No. 116/2013 (CZ) M.A. No. 627/14 M.A. No. 640,641, 642/14 M.A. No. 681,682 683/14 M.A. No. 711,712, 713/14	Natyendra Manav Vs. State of Rajasthan & 13 Ors.	Mr. Om Shankar Shrivastava & Mr. Dharamvir Sharma, Adv. Mr. Sandeep Singh, Adv. for R-11,& R.P.C.B Mr. Sachin K Verma, Adv. Mr. Sheya Raj Saxena Adv. Mr. B.C. Rawat Adv.	
<b>FOR HEARING TIME:14.30 hrs. to 16.00 hrs.</b>				
10.	Original Application No. 117/2014 (CZ) (M.A. No. 356/14) (M.A. No. 619/14)	Dr. Subhash C. Pandey Vs. Union of India & 8 Ors.	Msr Swapnil Gupta Adv. Mr. Shevindu Joshi Adv. Mr. Om S. Shrivastav, Adv. for R-1 Mr. Yadvendra Yadav, Adv. for R-2 Mr. Ayush Dev Bajpai, Adv for R-3 Mr. Sachin K. Verma, Adv. For R-5,7 Mr. Rajesh Kumar Shukla, Adv.	
<b>FOR COMPLIANCE</b>				
11.	Original Application No. 151/2014 (CZ)	Laxmi Narayan Sahu Vs. State of M.P. &7Ors.	Mr. Girish Garg, Adv. Mr. Dharamvir Sharma, Adv. for Applicant Mr. Shrey Raj Sxtena Adv. for R-8 Ms. Parul Bhadoria Adv. for R-7	